

S U P R E M E C O U R T O F I N D I A

RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR B. SUDHEENDRA KUMAR

Petition(s) for Special Leave to Appeal (Civil) No(s).20128-20129/2005

GOVERNMENT OF A.P.AND ORS.

Petitioner(s)

VERSUS

V.APPALA SWAMY

Respondent(s)

(With prayer for interim relief and office report )

Date: 14/08/2006 These Petitions were called on for hearing today.

For Petitioner(s)

Mrs.D. Bharathi Reddy,Adv.

For Respondent(s)

Mr. R.V. Kameshwaran,Adv.

UPON hearing counsel the Court made the following

O R D E R

Two weeks' time has been granted, as prayed for, to file rejoinder.

List again on 1.9.2006.

(B. Sudheendra Kumar)

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